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Per Tribunal 25/93.

As per direction of the Hon'ble Vice Chairman dated 22.1.93, the matter is taken out from Sine-die list. Fixed for final hearing on 29/93. Issue notices to the parties as per order dated 16/6/89.

Sekh
Deputy Registrar

Per Tribunal Dt: 9.9.1993

(Camp at Nagpur)

For want of time this matter is adjourned for final hearing during the week commencing from 17/11/1993.

S. M. G. O. N. A. S.
Court Officer

Per Tribunal 8.5.11.93

As Mr. Y. B. Phadnis, Counsel for the applicant admitted in hospital due to heart trouble, the matter is adjourned to week - Commencing 3.1.94 at Nagpur, as requested by Mr. Y. B. Phadnis.

Abd
ct 5/11

Per Tribunal Dt: 11/01/1994
(Camp at Nagpur)

For want of time, this matter is adjourned for final hearing during the week commencing from 11/04/1994.

Abd
Court Officer